

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 333  
ANSWERED ON MONDAY THE 09<sup>TH</sup> DECEMBER, 2013**

**CARTELIZATION AMONG MOBILE OPERATORS**

**QUESTION**

333. DR. CHANDAN MITRA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Competition Commission of India (CCI) has conducted any probe into alleged cartelization among mobile operators during the recent airwave auction that had elicited tepid response;
- (b) if so, the outcome thereof;
- (c) if not, the reasons therefor; and
- (d) the corrective steps taken by Government to prevent such incidents of cartelization in future?

**ANSWER**

THE MINISTER OF STATE  
(INDEPENDENT CHARGE)  
IN THE MINISTRY OF CORPORATE AFFAIRS

(SHRI SACHIN PILOT)

(a) to (c) No, Sir.

(d) Does not arise.

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